

>

Title: Election of one member from Lok Sabha and one Member from Rajya Sabha to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

SHRI GOBINDA CHANDRA NASKAR (BANGAON): I beg to move the following :

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of rule 254 read with sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the un-expired portion of the term of the Committee *vice* Shri Manikrao Hodlya Gavit appointed as Minister."

MADAM SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of rule 254 read with sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the un-expired portion of the term of the Committee *vice* Shri Manikrao Hodlya Gavit appointed as Minister."

*The motion was adopted.*

*...(Interruptions)*

SHRI GOBINDA CHANDRA NASKAR (BANGAON): I beg to move the following :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate one member from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the un-expired portion of the term of the Committee *vice* Shri D. Raja, retired from Rajya Sabha and do communicate to this House the name of the member so nominated by Rajya Sabha."

MADAM SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate one member from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the un-expired portion of the term of the Committee *vice* Shri D. Raja, retired from Rajya Sabha and do communicate to this House the name of the member so nominated by Rajya Sabha."

*The motion was adopted*

*...(Interruptions)*